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Ministry of Commerce & Industry
उद्योग संवर्धन और आंतरिक व्यापार विभाग
Department for Promotion of Industry and Internal Trade

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CGPDTM-11018(11)/1/2021-CGOFFICE/236.

Date: 31.01.2025

OFFICE ORDER

In partial supersession of Office Order No. CGPDTM-11017/(11)/1/2020-CGPO/07 dated 01.06.2023, Dr. Sharmistha Ghosh, Joint Controller of Patents & Designs, Patent Office Kolkata, is hereby appointed as the In-charge of the Design Wing, with immediate effect.

She is relieved from her current assignments and will assume the responsibilities of the Design Wing In-charge to exercise the power conferred by Section 3(3) of The Designs Act, 2000.

This issues with the approval of Controller General of Patents, Designs, Trade Marks and Geographical Indications.

(Hemant Sadashiv Borale)
Director, (Admin & Estt)
O/o CGPDTM

To:

1. Dr. Sharmistha Ghosh, Joint Controller of Patents & Designs, Patent Office Kolkata
2. Head of Office, Patent Office, Kolkata

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